

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 442
ANSWERED ON 04.02.2025

VISION FOR HEAVY INDUSTRY SECTOR

†442. **SHRI SANJAY HARIBHAU JADHAV:**

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

- (a) the vision of the Government for heavy industry sector in the next five years and main priorities for its development;
- (b) the measures taken to promote co-operation between Public and Private Sectors in Heavy Industries Sector and to leverage their respective strengths;
- (c) the initiatives taken to create a level playing field for domestic manufacturers of Heavy Engineering Goods and Services and to protect them from unfair competition; and
- (d) the steps taken to address the issue of dumping of cheap imports from other countries and to ensure fair trade practices in Heavy Industry Sector?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

- (a):** The vision of the Ministry of Heavy Industries (MHI) is to have a globally competitive, green & technology-driven heavy industry manufacturing sector, including automotive and capital goods sectors, which propels growth and job creation aims to create a strong and globally competitive capital goods sector to increase the ability of the capital goods sector to meet the domestic demand and to make India a net exporter of capital goods.
- (b):** MHI promotes its CPSEs to form consortium / Joint Venture with other CPSE/ Private Sector to diversify in New Areas / Technologies to leverage their respective strength such as:
 - (1) Bharat Heavy Electrical Limited - Titagarh Consortium to manufacture and supply 80 Vande Bharat sleeper trains
 - (2) Bharat Heavy Electrical Limited - Coal India Limited Joint Venture to work in the field of Coal Gasification
- (c) & (d):** Initiatives taken by MHI to create a level playing field for domestic manufacturers are as under:
 - 1. Electrical Transformers Quality Control Order (QCO), 2015 for Outdoor Type Oil Immersed Distribution Transformers upto and including 2500 kVA, 33kV vide notification dated 7th May, 2015.
 - 2. Electrical Equipment (Quality Control) Order, 2020 for Low Voltage Switchgears and Controlgears vide notification dated 11th November, 2020, and subsequently amended vide notifications dated 9th May, 2023 and 3rd May, 2024.

3. To provide purchase preference to domestic manufacturers, Public Procurement Order (Preference to Make in India) on Industrial Boilers (Steam Generators) was issued on 29th September, 2020.
4. Omnibus Technical Regulation (OTR), covering a wide range of products of Machinery and Electric Equipment under Capital Goods sector dated 28th August, 2024.
